

MR. SPEAKER : Papers to be Laid on the Table.

SHRI S. M. BANERJEE (Kanpur) : I have already written to you that in Hardwar, there is a strike going on...

MR. SPEAKER : Now, let us proceed with the business before the House. I shall come to that at a later stage

13.08 hrs.

PAPERS LAID ON THE TABLE

Papers under Companies Act

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI BHANU PRAKASH SINGH) : On behalf of Shri F. A. Ahmed I beg to lay on the Table a copy each of the following papers under sub-section (1) of section 619A of the Companies Act, 1956 :—

- (1) (i) Review (Hindi and English versions) by the Government on the working of the Hindustan Photo Films Manufacturing Company Limited, for the year 1968-69.
- (ii) Annual Report of the Hindustan Photo Films Manufacturing Company Limited, for the year 1968-69 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon [*Placed in Library. See No. LT-3578/70*]
- (2) (i) Review (Hindi and English versions) by the Government on the working of the National Newsprint and Paper Mills Limited Napanagar, for the year 1968-69.
- (ii) Annual Report (Hindi and English versions) of the National Newsprint and Paper Mills Limited, Napanagar, for the year 1968-69 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT—3579/70*]

- (3) (i) Review (Hindi and English versions) by the Government on the working of the Instrumentation Limited, Kota, for the year 1968-69.
- (ii) Annual Report of the Instrumentation Limited, Kota, for the year 1968-69 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT—3580/70*]
- (4) (i) Review (Hindi and English versions) by the Government on the working of the Hindustan Salts Limited, Jaipur, for the period from 1st October, 1967 to 30th September, 1968.
- (ii) Annual Report of the Hindustan Salts Limited, Jaipur, for the period from 1st October, 1967 to 30th September, 1968 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT—3581/70*]
- (5) (i) Review (Hindi and English versions) by the Government on the working of the Sambhar Salts Limited, Jaipur, for the period from 1st October, 1967 to 30th September, 1968.
- (ii) Annual Report of the Sambhar Salts Limited, Jaipur for the period from 1st October, 1967 to 30th September, 1968 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT—3582/70*]

Papers under Air Corporations Rules

THE DEPUTY MINISTER IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. SARAJINI MAHISHI) : On behalf of Dr. Karan Singh, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-rule (5) of rule 3 of the Air Corporations Rules, 1954 :—

- (1) Summary of Budget Estimates for Revenue and Expenditure